

पर्यटन तथा असेनिक उड्डयन मंत्री (डा० कर्ण सिंह) : (क) दिसम्बर, 1965 में इंडियन एयरलाइन्स, मल्होत्रा बिल्डिंग, नई दिल्ली, के कोषाध्यक्ष के पास से 6,512 रुपये की राशि चुराई गई बताई गई। पुलिस द्वारा की गयी छान बीन तथा प्रारंभिक जांच के पश्चात्, अप्रैल, 1968 में एक वरिष्ठ लेखा अधिकारी द्वारा जांच किये जाने का आदेश दिया गया।

(ख) इस जांच में देरी इसलिए हुई क्योंकि यह पुलिस की रिपोर्ट प्राप्त होने के पश्चात् ही प्रारंभ की गयी।

(ग) जांच-रिपोर्ट नें किसी व्यक्ति-विशेष को उत्तरदायी नहीं ठहराया।

(घ) संबंधित अधिकारी को 55 वर्ष की आयु प्राप्त करने पर सेवा-निवृत्त कर दिया गया है।

National Service Scheme in Delhi Colleges

*959. SHRI BAL RAJ MADHOK: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) what has been the total expenditure on the National Service Scheme, College-wise, in Delhi during 1969-70;

(b) what were the specific programmes undertaken under this Scheme by different Colleges; and

(c) whether any steps have been taken to evaluate the performance of this Scheme for future guidance?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) to (c) The information, when collected, will be laid on the Table of the House.

Use of School Boys in Delhi by Bootleggers

*960 SHRI RAM AVTAR SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the utilisation of services of school boys in

Delhi by bootleggers for carrying illicit liquor;

(b) whether Government's attention has also been drawn to the murder of Prem Nath, a student of a school on Pusa Road, New Delhi, who is suspected to have been murdered by bootleggers; and

(c) if so, the steps Government are taking to check such activities of these anti-social elements?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) No such complaint has been received.

(b) Government is aware of the death of one Shri Prem Nath, a school student of Link Road and a resident of Karolbagh, but the exact circumstances which led to his death at Hospital is under investigation of the Police. However, two suspects, who are said to be the salesmen of a liquor shop at Pusa Road, have been arrested in this connection.

(c) Strict and constant watch on the activities of anti-social elements is kept and action under the law is invariably taken whenever any unlawful and unsocial acts are reported.

Provision of Adequate Facilities on Important National Highways

5829. SHRI BABURAO PATEL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that facilities for tourists travelling by important highways in cars are totally inadequate, particularly on the Bombay-Agra road;

(b) whether it is also a fact that the Department of Tourism has drawn the attention of State Governments to these inadequacies but without any effect;

(c) if so, the steps taken to improve facilities for tourists on the important highways and, if not, the reasons therefor; and